

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:320  
ANSWERED ON:26.02.2013  
PRADHAN MANTRI ADARSH GRAM YOJANA  
Lal Shri Kirodi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of villages declared as `Model Villages` under the Pradhan Mantri Adarsh Gram Yojana in the country, State/UT-wise;
- (b) the basic criteria for selection of villages under the scheme and the number of projects launched for integrated development of these villages;
- (c) the details of the funds sanctioned, released and spent for development of such villages since the launching of the scheme by the Government, State/UT-wise;
- (d) whether the Union Government has received requests from various State Governments to include all the villages with 50 per cent scheduled castes/tribes population in the scheme to ensure overall development of these categories; and
- (e) if so, the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) 1000 SC majority villages, in five States, have been selected for implementation of Pilot Centrally Sponsored Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) as follows:-

Sl.No. State No. of Villages selected for Pilot Phase

1 Himachal Pradesh 225

2 Bihar 225

3 Rajasthan 225

4 Tamil Nadu 225

5 Assam 100

(b) PMAGY aims to ensure integrated development of selected villages having more than 50% Scheduled Caste (SC) population:-

- (i) Primarily, through convergent implementation of existing Schemes of Central and State Governments in the selected villages, and
- (ii) By meeting needs which can not be met through
  - (i) above, through provision of `gap-filling` funds for which central assistance would be provided at the average rate of Rs. 20.0 lakh per village, with State Government also expected to make a suitable, preferably matching contribution.

Concerned State Governments have been requested to undertake the Baseline Survey of the identified villages and prepare the Village Development Plans.

(c) Details of Central Assistance of Rs.20100.00 lakhs released and utilized by the concerned State Governments since inception of

the Scheme are given below:

(Rupees in Lakhs)

Sl.No.	State	Amount released	Amount spent
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1	Assam	2010.00	#
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2	Bihar	4522.50	#
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3	Himachal Pradesh	4522.50	#
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4	Rajasthan	4522.50	#
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5	Tamil Nadu	4522.50	2084.34
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Note: Utilisation Certificates awaited.

(d) Requests have been received from the Government of Punjab and Rajasthan to implement/extend the coverage of scheme in their States.

(e) The scheme is presently being implemented on a pilot basis in 1000 villages. The expansion of the scheme would depend on the outcome of the pilot scheme.